

gramme and its implementation for accelerating the spread and development of Hindi and its progressive use for the various official purposes of the Union, for the year 1978-79. [Placed in Library. See No. LT-3083/81.]

12.18 hrs.

COMMITTEE ON WELFARE OF
SCHEDULED CASTES AND
SCHEDULED TRIBES

REPORTS OF STUDY TOURS

SHRI R. R. BHOLE (Bombay South Central): I beg to lay on the Table a copy each of the following Tour Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

(i) Report of Study Tour of Study Group I of the Committee on its visit to Bombay, Cochin, Ooty, Coimbatore and Bangalore during July, 1981.

(ii) Report of Study Tour of Study Group II of the Committee on its visit to Ranchi, Calcutta, Madras and Hyderabad during July, 1981.

(iii) Report of Study Tour of Study Group III of the Committee on its visit to Udaipur, Jaipur, Mount Abu and Ahmedabad during July-August 1981.

12.19 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

(i) "In accordance with the provisions of rule 115 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that

the Rajya Sabha at its sitting held on the 15th December, 1981, agreed to the following amendments made by the Lok Sabha at its sitting held on the 30th November, 1981, in the Rampur Raza Library (Amendment) Bill, 1980:—

Enacting formula

1. That at page 1, line 1,—

for "Thirty-first" substitute
"Thirty-second".

Clause 1

2. That at page 1, line 4,—

for "1980" substitute "1981".

(ii) "In accordance with the provisions of rule 115 of the Rules of Procedure and Conduct of Business in the Rajya Sabha. I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 15th December, 1981, agreed to the following amendments made by the Lok Sabha at its sitting held on the 3rd December, 1981, in the Khuda Bakhsh Oriental Public Library (Amendment) Bill, 1980:—

Enacting Formula

1. That at page 1, line 1,—

for "Thirty-first" substitute
"Thirty-second".

Clause 1

2. That at page 1, line 4,—

for "1980" substitute "1981".

12.20 hrs.

Shri Mani Ram Bagri and some other hon. Members then left the House.

12.20 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

THIRTY-THIRD REPORT

SHRI G. LAKSHMANAN (Madras North): I beg to present the Thirty-